

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 305

IA-4253/2022 IA-5281/2022 IA-3996/2022

In

IB-1084(ND)/2019

IN THE MATTER OF:

M/s. HDFC ERGO General Insurance Company Ltd.**APPLICANT/PETITIONER**

Vs.

M/s. Prime Infra Park Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **07.06.2023**.

Sd/-
(Court Officer)